GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.390 TO BE ANSWERED ON 21.07.2023

MISSING CHILDREN

390. SHRI BRIJENDRA SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the data of the number of children, particularly girls who have been missing during the last five years, State-wise;
- (b) the number of children who have been found out of the total number of missing children;
- (c) whether the Government has taken any steps to speed up the tracing of missing children; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) : The Ministry of Women and Child Development developed the "TrackChild Portal", which enables tracking of the missing and found children. The State-wise number of children, particularly girls who have been missing, as per TrackChild portal, during the last five years and current year (01.01.2018 to 30.06.2023) is at **Annexure-I**.

(b) : State wise number of children who have been found out, as per TrackChild portal, during the last five years and current year (01.01.2018 to 30.06.2023) is at **Annexure-II.**

(c) & (d) : One component of TrackChild Portal has "Khoya-Paya" where any citizen can report for any missing or sighted children. The TrackChild portal is implemented with support and involvement of various stakeholders namely Ministry of Home Affairs, Ministry of Railways, State Governments/ UT Administrations, Child Welfare Committees, Juvenile Justice Boards, National Legal Services Authority, etc. Standard operating procedure have been issued for the "TrackChild" Portal. Advisories have also been issued to all States and UTs including Director General of Police of all States & UTs and other stakeholders regarding implementation of TrackChild portal. The TrackChild portal is also integrated with the CCTNS or Crime and Criminal Tracking & Network Systems of the Ministry of Home Affairs which allows interoperability in terms of matching of F.I.Rs of missing children with data base of TrackChild to trace and match missing children by the concerned State/UT police.

In order to reach out to all the children in distress, a 24X7 toll-free child helpline 1098 i.e. Childline, is operational. Childline 1098 provides emergency outreach services to

children in difficult circumstances. Ministry of Women and Child Development and Ministry of Railways developed Standard Operating Procedure (SOP) for rescue and rehabilitation of children coming in contact with Railways who are lost/missing and in need of care and protection. Presently as on 31.03.2023 Railway Childline is functional at 135 Railway Stations and Child Help Desks are also available round the clock at 11 Bus Stands which provide outreach services for children in crisis linking them to emergency and long term care and rehabilitation services. The unaccompanied/missing children found at railway stations and bus stands are also produced before the Child Welfare Committee and their details are also uploaded into the TrackChild portal.

The Ministry is also implementing a centrally sponsored scheme namely "Mission Vatsalya" to support to the State and UT Governments for delivering services for Children in Need of Care and Protection (CNCP) and Children in Conflict with Law (CCL) in difficult circumstances, including for the missing children. The Child Care Institutions (CCIs) established under the scheme support *inter-alia* age-appropriate education, access to vocational training, recreation, health care and counselling. The children in need of care and protection staying with their relatives or in foster care receive support under Mission Vatsalya.

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE LOK SABHA UN-STARRED QUESTION NO.390 FOR ANSWER ON 21.07.2023 ASKED BY SHRI BRIJENDRA SINGH REGARDING MISSING CHILDREN

STATE-WISE NUMBER OF CHILDREN, PARTICULARLY GIRLS WHO HAVE BEEN MISSING DURING THE LAST FIVE YEARS AND CURRENT YEAR (01.01.2018 TO 30.06.2023)

SI.	State/UT	Missing				
No.		Male	Female	Others	Total	
1	Andaman & Nicobar	45	118	0	163	
2	Andhra Pradesh	1993	4507	2	6502	
3	Arunachal Pradesh	0	1	0	1	
4	Assam	300	453	1	754	
5	Bihar	869	3444	2	4315	
6	Chandigarh	165	385	0	550	
7	Chhattisgarh	2693	14017	1	16711	
8	Dadra & Nagar Haveli and Daman & Diu	11	26	0	37	
9	Delhi	7588	15365	11	22964	
10	Goa	7	11	0	18	
11	Gujarat	3631	16432	18	20081	
12	Haryana	1008	1502	2	2512	
13	Himachal Pradesh	153	394	0	547	
14	Jammu & Kashmir*	76	138	0	214	
15	Ladakh*					
16	Jharkhand	9	8	0	17	
17	Karnataka	8632	18893	3	27528	
18	Kerala	2010	2019	4	4033	
19	Lakshadweep	0	0	0	0	
20	Madhya Pradesh	12075	49024	3	61102	
21	Maharashtra	1999	5289	2	7290	
22	Manipur	0	1	0	1	
23	Meghalaya	135	234	0	369	
24	Mizoram	0	0	0	0	
25	Nagaland	1	0	0	1	
26	Odisha	2309	14840	0	17149	
27	Pondicherry	251	399	0	650	
28	Punjab	285	662	0	947	
29	Rajasthan	1994	8786	2	10782	
30	Sikkim	50	117	0	167	
31	Tamil Nadu	1500	4374	2	5876	
32	Telangana	515	1076	0	1591	
33	Tripura	34	111	0	145	
34	Uttarakhand	771	1079	0	1850	
35	Uttar Pradesh	3817	7312	0	11129	
36	West Bengal	7311	41808	10	49129	
Total 62237 212825 63 275125						

*Number of children included for both Jammu & Kashmir and Ladakh.

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF THE LOK SABHA UN-STARRED QUESTION NO.390 FOR ANSWER ON 21.07.2023 ASKED BY SHRI BRIJENDRA SINGH REGARDING MISSING CHILDREN

STATE-WISE NUMBER OF CHILDREN WHO HAVE BEEN FOUND OUT DURING THE LAST FIVE YEARS AND CURRENT YEAR (01.01.2018 TO 30.06.2023)

SI.	State/UT	Recovery				
No.		Male	Female	Others	Total	
1	Andaman & Nicobar	42	113	0	155	
2	Andhra Pradesh	1737	2942	3	4682	
3	Arunachal Pradesh	0	0	0	0	
4	Assam	252	218	0	470	
5	Bihar	462	838	0	1300	
6	Chandigarh	117	230	0	347	
7	Chhattisgarh	2807	11419	0	14226	
8	Dadra & Nagar Haveli and Daman & Diu	6	20	0	26	
9	Delhi	5960	10496	7	16463	
10	Goa	16	7	0	23	
11	Gujarat	3899	15767	19	19685	
12	Haryana	1797	1051	1	2849	
13	Himachal Pradesh	133	328	1	462	
14	Jammu & Kashmir*	35	48	0	83	
15	Ladakh*					
16	Jharkhand	115	124	0	239	
17	Karnataka	7163	14649	5	21817	
18	Kerala	1926	2073	3	4002	
19	Lakshadweep	0	0	0	0	
20	Madhya Pradesh	11850	45108	4	56962	
21	Maharashtra	9097	5246	6	14349	
22	Manipur	0	0	0	0	
23	Meghalaya	144	233	0	377	
24	Mizoram	0	0	0	0	
25	Nagaland	3	3	0	6	
26	Odisha	2219	11285	2	13506	
27	Pondicherry	80	105	0	185	
28	Punjab	94	355	0	449	
29	Rajasthan	1821	7085	3	8909	
30	Sikkim	44	90	0	134	
31	Tamil Nadu	1349	3433	3	4785	
32	Telangana	751	492	0	1243	
33	Tripura	16	77	0	93	
34	Uttarakhand	955	1181	0	2136	
35	Uttar Pradesh	1937	2968	0	4905	
36	West Bengal	9811	35802	21	45634	
	Total	66638	173786	78	240502	

*Number of children included for both Jammu & Kashmir and Ladakh.

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